

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05.12.2017

O.A./260/24/2013

SOUMENDRA KUMAR PRADHAN
-V/S-
M/O RAILWAYS

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. K. C. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>Mr. N. R. Routray, Ld. Counsel for the applicant files Vakalatanama on behalf of the applicant and also prays to withdraw this O.A. Permission is accorded.</p> <p>O. A is disposed of being withdrawn.</p> <p>Copy of this order be made available to the Ld. Counsel for the applicant.</p> <p> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p> (SUSHSANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>

Dr. O.A. 05.12.17

copy of bond
order am being
prepared for
counsel for
Lok Adal.

P.M. 13.12.17

12/12/17

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